

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. KAPIL MEHTA

Petition(s) for Special Leave to Appeal (C) No(s). 36426/2014

VAIBHAV MISHRA

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH ELECTRICITY SERVICE COMMISSION POWER
CORP. LTD. CHAIRMAN & ORS. Respondent(s)

(Only SLP(C) Nos. 6548/2015, 25207/2015 to be listed before
Registrar Court)

WITH

SLP(C) No. 6548/2015 (XI)

SLP(C) No. 25207/2015 (XI)

(SERVICE INCOMPLETE IN SLP NO. 25207/2015)

Date : 16-05-2018 This petition was called on for hearing today.

For Petitioner(s)

Ms. Kavita Bhardwaj, Adv.
Ms. Anindita Pujari, AOR
Mr. Kahomgam Zimik, Adv.
Shri. Gaichangpou Gangmei, AOR

For Respondent(s)

Mr. Punya Garg, Adv.
Mr. Abhishek Jain, Adv.
Mr. Sunil Kumar Jain, AOR
Mr. Sandeep Puggal, Adv.
Mr. Harish Pandey, AOR
Mr. R. D. Upadhyay, AOR
Mr. Pankaj Sharma, Adv.
Mr. Ashish Chaubey, Adv.
Mr. Ashwani Kumar Dubey, AOR

UPON hearing the counsel the Court made the following

O R D E R

SLP(C) No. 6548/2015

Service is complete on respondent Nos.1 and 5 but none
has entered appearance.

Respondent Nos.2 to 4 have already filed counter affidavit.

Last and final opportunity is granted to respondent No.6 for filing counter affidavit within four weeks.

SLP(C) No. 25207/2015

Service is complete on respondent Nos.1, 5 and 7 to 12 but none has entered appearance.

Respondent Nos.2 to 4 have already filed counter affidavit.

Last and final opportunity is granted to respondent No.6 for filing counter affidavit within four weeks.

The Ld. Counsel for the petitioner to take fresh steps for service of respondent No.13 within two weeks. Notice thereafter be issued.

List again on 13.8.2018.

KAPIL MEHTA
Registrar
16.5.2018

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